

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3244
ANSWERED ON:30.08.2013
CLASSIFICATION OF PANCHAYATS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has classified the requirements of Panchayats into certain categories;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the extent to which the above classification helps Panchayats to work more effectively?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): No, Madam. This Ministry has not classified the requirements of Panchayats. However, under its scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), which aims to strengthen the Panchayati Raj system, financial assistance is provided to States / UTs for activities such as administrative and technical support at Gram Panchayat level, capacity building & training of Elected Representatives and Panchayat functionaries, construction of Gram Panchayat buildings, strengthening of training infrastructure, e-enablement of Panchayats and support for Panchayat processes.

(b) & (c): Do not arise.